

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Friday the 07th day of July 2023 at 10.30 a.m
(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 167/2023 IA No. 543, 544, 545 & 546/2023	Koshy Varghese Vs India Resurgence ARC Pvt. Ltd. & Anr.	Mr. Anirudh A Sriram	

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 92/2023	Haritham Buyers Association Vs P.T Joy & 2 Ors	Mr. Bijoy P Pulipra	
3	Comp App (AT) (CH) (Ins) No. 191/2023 For Condone Delay IA No. 612/2023 Delay in re-filing IA No. 613/2023 To dispense with IA No. 615/2023 For Stay IA No. 614 & 616/2023	Manoj Babu Madineni Vs UV Asset Reconstruction Company Ltd.	Mr. Samuel Nagadesai, PCS	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No. 199/2022	Bank of India Vs Pavan Kankani and Anr WITH	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Pavan Kankani, Erstwhile IRP/RP/R1
5	Comp App (AT) (CH) (Ins) No. 200/2022	Bank of India Vs Pavan Kankani and Anr WITH	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Pavan Kankani, Erstwhile IRP/RP/R1

6	Comp App (AT) (CH) (Ins) No. 201/2022	Bank of India Vs Pavan Kankani and Anr WITH	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Pavan Kankani,Erstwhile IRP/RP/R1
7	Comp App (AT) (CH) (Ins) No. 202/2022	Bank of India Vs Pavan Kankani and Anr WITH	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Pavan Kankani,Erstwhile IRP/RP/R1
8	Comp App (AT) (CH) (Ins) No. 203/2022	Bank of India Vs Pavan Kankani and Anr	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Pavan Kankani,Erstwhile IRP/RP/R1

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	TA (AT) No. 219/2021 (CA (AT) (Ins) No. 23/2020)	Sansar Investment & Finance Company Pvt. Ltd. Vs Atlantic Spinning & Weaving Mills Ltd	Mr. Ankur Goyal	Mr. VV Sivakumar- R2
10	TA (AT) No. 229/2021 (CA (AT) (Ins) No. 342/2020)	Sai Syntex Co. Vs Atlanti Spinning & Weaving Mills Ltd	Mr. Ankur Goyal	Mr. VV Sivakumar- R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	Comp App (AT) (CH) (Ins) No. 318/2022 For Exemption IA No. 674/2022 For Stay IA No 673/2022	Chief Executive Officer Vs P. Sriram Liquidator M/s. Bharat Coal Chemicals Limited	M/s Aquilaw	Mr. S. Sathiyarayanan
12	Comp App (AT) (CH) (Ins) No. 402/2022 For Exemption IA No. 968/2022 For Stay IA No. 969/2022	Ajay Kumar Agarwal Vs CYMK Inks LLP & Anr	Mr. Srinath Sridevan	M/s Genicon & Associates- R2
13	Comp App (AT) (CH) (Ins) No. 62/2022 For Exemption IA No. 131/2022 Leave to file	Southern Power Distribution Company of A.P. Ltd Vs	Mr. Rakesh K. Sharma	Mr. R Sivaraman- R1 Mr. Pranava Charan- R3

	IA No. 132/2022	Panyam Cements & Mineral Industries & 2 Ors		
14	Comp App (AT) (CH) No. 34/2022 For Condone Delay IA No.394/2022	Shakti Equipments Pvt Ltd Vs M/s Shamel Projects India Pvt Ltd. & 2 Ors.	Amanchi Legal & Co	
15	Comp App (AT) (CH) No 85/2022 For Stay IA No. 745/2022	Dr. Pruthvinath Kancherla Vs Global Hospitals Pvt Ltd & 11 Ors	Mr. S.Ravi	Mr. TK Bhaskar- R1 & R6
16	Comp App (AT) (CH) (Ins) No. 177/2023 For Stay IA No. 574/2023 Urgent Hearing IA No. 575/2023	C. Sakthivel Suspended Director of Sun Bio Naturals India Pvt. Ltd. Vs Drip Capital Inc & Anr.	Mr. R Ramkumar	Mr. Chandrashekar Chakalabbi
17	TA (AT) No. 210/2021 (CA (AT) (Ins) No. 1396/2019)	K. Surekha Vs Sarvottam Ispat Limited	Mr. Sourabh Gupta	Mr. Karan Gandhi

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18	TA (AT) No. 94/2021 (CA (AT) No. 363/2019) For Injunction IA No. 517/2023	Jitendra Virwani Vs MRO TEK Reality Limited & 20 Ors	M/s UKCA & Partners	Mr. Pawan Jhabakh- R1, R11 R13 & R15 Mr. Rajesh Ramanathan- R2- R8, R14 Mr. Ashok Bannidinni- R10, R17 & R19
19	Comp App (AT) (CH) No. 60/2022 For Stay IA No 683/2022	Able Automobiles Private Limited & 4 Ors Vs Rekha Singhal & 2 Ors	Mr. Judy James	Dr. KS Ravichandran-R1
20	Comp App (AT) (CH) (Ins) No.303/2021	Pradeep Kumar & 52 Ors Vs Shri Rajendran, RP & 3 Ors	Mr. Philip Mathew	Mr. Vinod PV- R1 Mr. Sankar P Panicker- R2, R4

21	Comp App (AT) (CH) (Ins) No. 197/2021 For Condone Delay IA No. 400/2021 For Stay IA No. 399/2021 For Urgent Hearing IA No. 543/2021	Artur Vlatimirovich Nikitin & Anr. Vs Pegasus Asset Recovery Pvt. Ltd & Anr.	Mr. Ajesh Kumar Shankar	Mr. Dinkar Singh- R2 Mr. Ravindra Beleyur
22	Comp App (AT) (CH) No.128/2022 Urgent Listing IA No. 1101/2023	Bhagyanagar Boards & Chemicals Pvt Ltd & 4 Ors Vs Vijay Kumar Goyal & 2 Ors	Mr.Y Suryanarayana	Mr. R Parthasarathy & Mr. Rangasaran Mohan- R1-R3
23	Comp App (AT) (CH) (Ins) No. 238/2021 For Condone Delay IA No. 500/2021 For Stay IA no. 501/2021 For Exemption IA No.502/2021 Urgent Listing IA No.503/2021	Andritz Hydro P Ltd Vs Ravindra Beleyur RP & 3 Ors	Ms. Deepika Murali	Mr. T. Ravichandran - R1 M/s Vinithra Srinivasan & Varun Srinivasan- R3 Mr. Akshay Sharma- R4
24	TA (AT) No. 205/2021 (CA (AT) (Ins) No. 1228/2019)	POSCO International Corporation Vs Mohana Cotton Ginning Pvt. Ltd.	Ms. Anusha Peri	Mr. Kumar Mihir
25	TA (AT) No. 70/2021 (Comp App (AT) (Ins) No. 220/2020)	360 Realtors LLP Vs GM Infiniti Dwelling (India) Pvt. Ltd.	Mr. Vaibhav Mahajan Ms. Srishti Girdhar	Mr. SP Singh Chawla
26	Comp App (AT) (CH) (Ins) No.270/2022 For Stay IA No. 579/2022 For Urgent Listing IA No. 580/2022 To implead IA No. 835/2022 For Directions IA No. 879/2022	Kunaparaju Sudharshan Varma Vs Rangrao Baburao Gaikwad & 2 Ors	Mr. DVAS Ravi Prasad	Mr. Prakash Nath Mishra, RP Ms. CS Shikha Rai
27	Comp App (AT) (CH) (Ins) No.307/2022 For Condone Delay IA No. 643/2022 For Stay IA No. 644/2022 For Exemption IA No. 645/2022 Urgent Listing IA No. 646/2022	Kunaparaju Sudharshan Varma Vs Rangarao Baburao Gaikwad & 2 Ors	Mr. DVAS Ravi Prasad	Mr. Sandeep Bajaj Ms. CS Shikha Rai

28	Comp App (AT) (CH) (Ins) No 330/2022	Mr. Sethuraman Mahadevan & 183 Ors Vs Ozone Urbana Infra Developers Pvt Ltd	Mr. P Raj Kumar Jhabakh	Mr. Vikram Veerassamy
29	TA No. 73/2021 (Comp App (AT) No. 146/2020)	Ammana Bio Pharma Ltd & Ors Vs B. R. Jayaram & Anr	Mr. Mithun Shashank Mr. Rajashekar Rao Salvaji	Mr. Y Suryanarayana- R1 Mr. Sanjib Kumar Mohanty- R2
30	Comp App (AT) (CH) (Ins) No. 105/2022 For Stay IA No. 240/2022 To implead IA No. 563/2023	A Shankar Vs Bank of India & Anr	Mr. Harishankar Mani	Mr. T. Ravichandran R1
31	Comp App (AT) (CH) (Ins) No. 353/2022 For Stay IA No. 799/2022	Mr. K. Subramanian Vs. Mr. K. Parameswaran Nair & 5 Ors.	Mr. Mayan H Jain	Ms. Anchala C - R1

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500

NOTICE

Kindly take the notice that by order of Hon'ble Chairperson the Reference (CH) No. 01 of 2023 will be listed before Three-Member Bench consisting of Hon'ble Chairperson, Justice Rakesh Kumar, Hon'ble Member Judicial and Shri Barun Mitra, Hon'ble Member Technical on 10.07.2023 at 10:30 AM in the Court of Chairperson for answering the following questions:

- I. Whether in Appeal filed under Section 61 of the I&B Code, by a third party who was not party to the proceedings before the Adjudicating Authority, an application seeking leave to prefer the appeal is necessary to be filed and decided before entertaining the Appeal?

- II. Whether the Two-member Bench judgment of Chennai Bench dated 24.05.2023 in Company Appeal (AT) (CH) (INS.) No. 130 of 2023 in I.A. Nos. 439, 440 & 441/2023, Trimex Industries Pvt. Ltd. vs. Bhuvan Madan, RP of Sathavahana Ispat Ltd. & Anr. holding that there is no requirement for filing an application for leave to appeal lays down correct law?

By Order of the Hon'ble Chairperson

Principal Bench, NCLAT, New Delhi

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